4247 Written Answers

SHERVOROYAN HILLS AND KOLLI HILLS **AS TOURIST CENTRES**

1264. SHRI G. P. SOMASUNDA-RAM : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is a proposal under Government's consideration to develop Shervoroyan Hills and Kolli Hills in Salem District as tourist centres; and

(b) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) There is no such proposal before the Government.

(b) Does not arise.

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विज्ञान-उद्योग अनुसन्धान परिषद में परिवर्तन

1265. श्रीमती विद्यावती चतुर्वेदी : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विज्ञान-उद्योग अनुसन्घान परिषद् के मुख्य कार्यालय के प्रज्ञा-सनिक ढांचे में कतिपय फेर-बदल किये जाने का विचार है: और

(ख) यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है?

†[CHANGES IN THE C.S.I.R.

1265. SHRIMATI VIDYAWATI CHATURVEDI : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that certain changes are proposed to be made in the administrative set-up of the Council of Scientific and Industrial Research at its Head Office; and

(b) if so, what are the details in this regard?]

शिक्षा मंत्री (डा० त्रिगुण सन): (क) और (ख) ऐसा कोई प्रस्ताव विचाराधीन नहीं है। वैज्ञानिक तथा औद्योगिक अनुसंघान परिषद् के नियामक निकाय ने नवम्बर, 1967 को हुई अपनी पिछली बैठक में यह निश्चय कया था कि तकनीकी निदेशालय, वैज्ञानिक 1थ। औद्योगिक अनुसंधान महानिदेशालय के ा्ख्य कार्यालय के अंग होने चाहिए। उनका

कार्य दैज्ञानिक तथा औद्योगिक अनसंघान महानिदेशालय की सहायता करना मात्र होना चाहिए और उनमें कार्यकारी परिषदें नहीं होनी चाहिए और निदेशालय के कार्यभारी अधिकारियों को राष्ट्रीय प्रयोगशालाओं के निदेशकों के जैसे अधिकार नहीं होने चाहिएँ ।

†[THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) and (b) There is no such proposal under consideration except that the Governing Body of the C.S.I.R. at its last meeting held in November, 1967 decided that the Technical Directorates should be part of the Head-quarters establishment of the DGSIR, their functions being to assist the DGSIR, and that they should not have Executive Councils and the persons in charge of the Directorates should not have powers like the Directors of National Laboratories.]

PRIVATE PAPERS OF NATIONAL INTEREST

1266. SHRI M. C. SHAH ; Will the Minister of EDUCATION be pleased to state :

(a) whether Government propose to compile a register of private collections of papers of national interest; and

(b) if so, the main details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH) : (a) and (b) Government of India recognises the necessity for compilation of a National Register of all archival materials of significance in private custody. Although the implementation of the scheme is mainly the concern of the State Governments, the Government of India has accepted the responsibility of coordinating the work being done under the auspices of the former in this behalf, consolidating the results thereof, and also providing an annual grant-in-aid not exceeding Rs. 3,000 to each State.

The scheme aims at the compilation and maintenance of a full directory of information of all significant archival materials in the custody of and pertaining to allold and historical families, eminent personalities, religious, educational, scientific, learned and research bodies, business firms, banking houses,

†[] English translation.

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